(d) and (e) With an aim to attract talented sportspersons from all over the country, Ministry of Youth Affairs and Sports through Sports Authority of India launched the National Talent Search Portal (NTSP) in 2017. It has been so designed that any sports persons across the country can submit online application for admission in any of the SAI Training Centres (STC)/Special Area Games (SAG)/SAI Extension Centre by uploading his/her profile on the inbuilt format of the portal. The received applications are scrutinised by the NTSP cell and eligible applicants are sent to the STC preferred by the applicants. The sportspersons across the country can submit online application for admission in any of the STC/SAG/Extension Centre by uploading his/her profile on the inbuilt format of the portal. The portal is user friendly and easy to access.

Identification, selection and admission of the talented sports persons under various SAI sports promotional schemes is a continuous and dynamic process involving induction of new talents each year, retention of earlier talents who are able to adhere to the prescribed levels of performance and achieve the targets set for the year, and weeding out those trainees who do not come up to expected levels. As such the built in processes takes care of absorbing and nurturing the talented players as and when they are identified and admitted into the schemes.

Progress made under Khelo India Programme

3333. SHRI DERK O'BRIEN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased lo state:

- (a) whether the Ministry has set up and identified camps under the Khelo India Programme, if so, the number and details of the sports academies identified. State-wise:
- (b) the details of manner in which athletes are selected for these camps and the number of athletes selected from each State in India: and
- (c) the details of number of selected athletes who actually join and attend training camps at selected academies?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) State-wise details of academies accredited under the Khelo India Scheme is given in Statement-I (See below). The camps for identified disciplines are hosted by the academies concerned.

(b) and (c) A tolal of 2437 sportspersons have been identified under the Talent Search and Development Vertical of the Khelo India Scheme. This vertical provides for selection of players through a three-tier structure consisting of Talent Scouting Committee, Talent Identification and Development Committee for training, with final selection done with the approval of a High Power Committee (HPC). States-wise details of athlete identified under the Talent Search and Development vertical of Khelo India Scheme is given in Statement-II (See below). Athletes have the option of joining the accredited academies under Khelo India. 1220 athletes have joined Accredited Academies under Khelo India Scheme and are receiving benefits in different forms under the scheme. Those athletes who have joined the academies are undergoing training in the training camps organized there.

Statement-I (A) State-wise details of Academies Accredited under the Khelo India Scheme Sports Authority of India (SAI) Academies

Sl.	Bodies under which	Games/Disciplines	State
No.	Academies have	of Academies	
	been setup		
1	2	3	4
1.	SAI National Academy, Sonepat	Archery, Athletics,	Haryana
		Wrestling (Boys)	
2.	SAI National Academy, Rohtak	Boxing	
3.	SAI National Academy, IGSC	Cycling;	
		Gymnastics	
4.	SAI National (Sprint and Pole Vault)	Athletics	Delhi
	Academy		
5.	SAI National Academy, Dr. SPMSPC	Swimming	
6.	SAI National Academy, MDNS	Hockey	
7.	SAI National Academy - (NR)	Shooting	
8.	SAI, STC (Girls) Academy,	Kho- Kho (Girls)	Himachal Pradesh
	Dharamshala	Kabaddi (Girls)	

398	Written Answers to [RAJYA	A SABHA]	Instarred Questions
1	2	3	4
9.	SAI, NIS	Fencing	Punjab
10.	SAI SAG Academy, Imphal	Judo; Weightlifting; Boxing	Manipur
11.	SAI Academy, Kolkata	Gymnastics; Table Tennis	West Bengal
12.	SAI Academy, Jagatpur	Rowing	Odisha
13.	SAI National Academy, Bhopal	Athletics (Middle and Long distance) and Judo	Madhya Pradesh
14.	SAI National (Sprints and Jumps) Academy, Trivandrum	Athletics	Kerala
15.	SA1 National Academy, Alleppey	Rowing	
16,	SAI National Academy, Guwahati	Archery; Cycling	Assam
17.	SAI Regional Academy	Badminton	Guwahati
18.	SAI Regional Academy	Badminton	Bhubaneshwar
19.	SAI-Pullela Gopichand National Academy, Hyderabad	Badminton	Telangana
20.	SAI National Para Sports Academy Gandhi Nagar	, Para Sports	Gujarat
21.	SAI, (Boys) Academy Gandhinagar	, Kabaddi (Boys)	
22.	SAI National (Girls), Academy	Wrestling (Girls)	Uttar Pradesh
23.	SAI National Academy, Aurangaba	d Weightlifting	Maharashtra

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(B) State-wise details of Private/State/Central Academies Accredited under the Khelo India Scheme

Sl.	Bodies under which	Gaines/Disciplines	State
No.	Academies have	of Academies	
	been setup		
1	2	3	4
1.	Army Sports Institute Pune	Archery (Boys)	Maharashtra
		Athletics (Boys)	
		Boxing (Boys)	
		Wrestling (Boys)	
		Fencing (Boys)	
		Weightlifting (Boys)	
2.	Central Hindu Military School, Nasik (Bhonsala)	Athletics	
3.	Glenmark Aquatic foundation, Mumbai	Swimming	
1.	Gun for Glory Academy, Pune	Shooting	
5.	Krida Probodhini Balewadi, Pune	Judo	
5.	Lakshya shooting Club, Mumbai	Shooting	
7.	Archer's Academy	Archery	
3.	Ashwini Sports foundation Kodagu	Athletics	
9.	Centre for Sports Excellence Pvt. Ltd. (in association with Dolphin Aquatics) Bangalore	Swimming	Karnataka
	Centre for Sports Excellence Pvt. Ltd. (in association with Prakash Padukone Badminton Academy) Bangalore	Badminton	

400	Written Answers to [RAJYA SA	АВНА]	Unstarred Questions
1	2	3	4
10.	Inspire Institute of Sports Bellary	Boxing	
		Judo	
		Wrestling	
11.	Ganguly Prasad Badminton Academy Hyderabad	Badminton	
12.	Pullela Gopichand Badminton Foundation Hyderabad	Badminton	Telangana
13.	Suchitra Badminton Academy Hyderabad	Badminton	
14.	Kayns Badminton Academy	Badminton	
15.	Chandigarh Hockey Academy (Boys)	Hockey (Boys)	
16.	Dashmesh shooting Academy, Badal	Shooting (Girls)	
17.	Jagjit Wrestling Academy Jalandhar	Wrestling	
18.	Khalsa Hockey Academy Amritsar (Girls)	Hockey (Girls)	
19.	Punjab State Institute of Sports Mohali	Hockey (Boys)	Punjab
		Judo	
		Boxing	
20.	Rowing Academy Ropar	Rowing	
21.	Punjabi University	Archery	
22.	Surjeet Hockey Academy Jalandhar (Boys)	Hockey (Boys)	
23.	Punjab University, Chandigarh	Swimming	Chandigarh
24.	K.C. Sports Club	Badminton	

1	2	3	4
25.	MA Stadium (Only Rhythmic)	Gymnastics	Jammu and Kashmir
26.	Chhattisgarh Sports Academy- Bilaspur	Fencing	Chhattisgarh
27.	Gun for Glory Academy, Jabalpur	Shooting	
28.	M.P Academy Bhopal	Shootin Shooting Rowing Hockey	Madhya Pradesl
		Athletics	
29.	MP Hockey Academy, Gwalior (Girls)	Hockey (Girls)	
30.	Shishkunj Swimming Academy, Indore (MP)	Swimming	
31.	MP Academy Jabalpur	Archery	
32.	United Shultlers, Delhi	Badminton	Delhi
33.	Shining Star Academy	Badminton	
34.	Manav Rachna Centre of Excellence	Shooting	Haryana
35.	Delhi Public School	Table Tennis	
		Rowing	
36.	Centre for spoils Science Chennai	Weighlifting	Tamil Nadu
		Shooting	
37.	Raman. T.T	Table Tennis	
38.	MAR Athnasius Sports Academy Ernakulam	Athletics	
3 9.	Rajiv Gandhi Indoor Stadium Pathamthitta (Kerala) (Girls)	Volleyball (Girls)	Kerala

[22 July, 2019] Unstarred Questions

Written Answers to

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402	Written Answers to [RAJYA SA	ABHA]	Unstarred Questions
1	2	3	4
40.	Usha School of Athletics Khozikode	Athletics	
41.	Birsa Munda Archery Academy, (Compound), Silli Ranchi	Archery	Jharkhand
42.	Kalinga Institute of Industrial Technology, Bhubaneswar	Weightlifting	Odisha
		Athletics	
43.	Mary Kom academy Imphal	Boxing	Manipur
44.	Manipur Badminton Academy	Badminton	
		Wrestling (Girls)	
		Judo	
45.	Sports Authority of Gujarat Kheda	Volleyball	Gujarat
		Fencing	
		Athletics	
46.	Sports Authority of Gujarat	Table Tennis	
47.	BBD UP Badminton academy Lucknow	Badminton	Uttar Pradesh

Statement-II

Details of Khelo India athletes State-wise under Talent Identification vertical

Sl. No. State		Total	
1.	Andaman and Nicobar Islands	16	
2.	Andhra Pradesh	54	
3.	Arunachal Pradesh	8	
4.	Assam	38	
5.	Bihar	10	
6.	Chandigarh	33	
7.	Chhattisgarh	25	

Written Answers to		[22 July, 2019]	Unstarred Questions 403
Sl. No. State			Total
8.	Daman and Diu		4
9.	Delhi		207
10.	Goa		14
11.	Gujarat		83
12.	Haryana		361
13.	Himachal Pradesh		27
14.	Jammu and Kashmir		19
15.	Jharkhand		25
16.	Karnataka		134
17.	Kerala		103
18.	Madhya Pradesh		67
19.	Maharashtra		303
20.	Manipur		90
21.	Meghalaya		3.
22.	Mizoram		25
23.	Odisha		50
24.	Puducherry		3
25.	Punjab		173
26.	Rajasthan		77
27.	Sikkim		2
28.	Tamil Nadu		131
29.	Telangana		67
3 0.	Tripura		8
31.	Ultar Pradesh		147

Sl. No.	State	Total
32.	Uttarakhand	37
33.	West Bengal	93
	Total	2437

SHORT NOTICE QUESTION

Toddlers falling in unattended open borewells

- 1. SHRI MOTILAL VORA: Will the Minister of JAL SHAKTI be pleased to state:
- (a) whether Government is aware of the occurrence of the incidents of toddlers falling into unattended open boreweils in various parts of the country;
- (b) if so, the number of such incidents occurred during the last three years and the number of kids died due to this;
- (c) whether the related agencies are proposed to be held responsible for unattended open boreweils and the accidents caused due to this;
 - (d) if so, by when a decision will be taken in this regard; and
 - (e) if not, the reasons thereof?

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (e) A Statement is laid on the Table of the House. (a) to (e) As per information received from National Crime Record Bureau (NCRB), Ministry of Home Affairs (MHA), State/UT wise details of children died due to fall into bore-well during 2014 and 2015 is given in the annexure (*See* below).

Action against such negligence of leaving the open unattended bore-wells comes under the purview of State/UT as per extant provisions/law.

Further, the Hon'ble Supreme Court of India has laid down certain safety guidelines and directed all the States and UTs functionaries *vide* order dated 11th February, 2010 and 06th August 2010 to take suitable preventive actions to avoid open unattended bore-wells.

The House then adjourned at eleven minutes past twelve of the clock.